

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 263(ND)/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
12.01.2018**

NAME OF THE COMPANY: M/s AON Consulting Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 66

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s) :	Mr. Mahesh Agarwal, Advocate Mr. Rajeev Kumar, Advocate		
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	For the Respondent (s) :	None		
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ORDER

Report of the RD is on record.

To come for further orders/ clarification.

Sd-

(Deepa Krishan)
Member (T)

Sd-

(Ina Malhotra)
Member (J)